													Annexure 7	
Name of Corporate Debtor:		Lake District Realty Private Limited												
Date of Commencement of CIRP:		02.11.2023 (Received on 16.11.2023)												
List of Creditors as on:		19.09.2024												
	List of Operational Creditors (Government dues)													
	(Amount in ₹)													
Sl. No.	Details of Claima	ant Details o		f claim received Details o		Details of clair	aim admitted		Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any	
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting	contingent	mutual dues,	under verification	claim not		
			receipt		admitted		party?	share in CoC, if	claim	that may be set-		admitted		
								applicable		off				
NIL														
Total				0	0	0	0	0	0	0	0	0		